

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s).433/2017

IEC COLLEGE OF ENGINEERING AND TECHNOLOGY DIRECTOR Petitioner(s)

VERSUS

DR. A.P.J. ABDUL KALAM TECHNICAL
UNIVERSITY (A.K.T.U) REGISTRAR

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 48050/2017)

Date : 21-07-2017 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAOFor Petitioner(s) Mr. Yash Anand, Adv.
Mr. David A., Adv.
Mr. Shantanu, Adv.
Mr. Rabin Majumder, AORFor Respondent(s) Ms. Babita Kushwaha, Adv.
Mr. Mritunjay Kumar Singh, Adv.
For Mr. Harish Pandey, AOR

Mr. Zoheb Hossain, AOR
Ms. Adeeba Mujahid, Adv.UPON hearing the counsel the Court made the following
O R D E RAt the request of learned counsel appearing for the
respondent/s, list the matter on 24.07.2017.(SANJAY KUMAR-II)
COURT MASTER (SH)(INDU KUMARI POKHRIYAL)
BRANCH OFFICER